

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 321 of 2016

Dated: 22nd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s API Ispat & Power Tech (P) Ltd. ...Appellant(s)

Vs.

Chhattisgarh State Power Distribution Co. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. Anand K.Ganesan
Ms. Neha Garg for R-2

Mr. Apoorv Kurup
Mr. V.C.Shukla for R-1

ORDER

List the matter on **06.07.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**